

**श्री रघुनाथ सिंह :** क्या ईस्टर्न यू० पी० के आम के वास्ते भी ऐसी कोई योजना है ?

**श्री किशवई :** अभी तक यह नहीं पालूम कि ईस्टर्न यू० पी० का आम कहीं और भी पसन्द किया जाता है ।

REPORT OF THE EXPERT STANDING COMMITTEE UNDER I.C.A.R.

\*1011. **Shri C. R. Chowdary:** (a) Will the Minister of Food and Agriculture be pleased to state whether any Expert Standing Committee has been set up under the Indian Council of Agricultural Research?

(b) If so, has any report been submitted to the Indian Council of Agricultural Research with a review of steps taken in each State for evolving pure strains for the main food crops and for distributing them in the years 1951-52 and the first half of the year 1952-53?

(c) What is the extent of the area that has been brought under pure and improved seed in each State?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) It has been decided to set up a Central Seeds Committee in the Ministry of Food and Agriculture itself with a membership of five experts partly from the Ministry and partly from the State Governments and two representatives of growers to be nominated.

(b) No. The Committee has not yet met.

(c) The latest information is that contained in App. X of the Grow More Food Enquiry Report, copies of which were circulated to Members. A copy of the same is placed on the Table. [See Appendix VI, annexure No. 60.]

**Shri C. R. Chowdary:** May I know what steps are being taken by the Government to popularise the use of pure strains?

**Dr. P. S. Deshmukh:** The steps taken are, I believe, well-known.

**Shri C. R. Chowdary:** What is the agency employed for distribution of the same?

**Dr. P. S. Deshmukh:** It is the Agriculture Departments of the State Governments.

**Pandit K. C. Sharma:** Has the Government evolved any scheme to separate the seed areas for the purpose of seed preservation?

**The Minister of Food and Agriculture (Shri Kidwai):** Every State has some seed farms.

**Shri V. P. Nayar:** What is the proportion of the area under cultivation of pure strains to that under cultivation of hybrid strains?

**Dr. P. S. Deshmukh:** I have already replied that the latest information is contained in the Grow More Food Enquiry Report, and I have placed a copy on the Table.

**Shri V. P. Nayar:** That is with respect to total area under cultivation. I want the proportion of pure strains to hybrid strains.

**Shri Kidwai:** It is a question of calculation and computation which may be made from the reports.

**Shri V. P. Nayar:** Does it mean that the rest of the area is under hybrid cultivation?

**Shri Kidwai:** Maybe.

**Mr. Deputy-Speaker:** The hon. Member will kindly look into the report and make the calculations.

**Pandit K. C. Sharma:** Has Government done anything to enthruse the cultivator himself to separate a particular area for seed purposes?

**Shri Kidwai:** Sometimes it is done, and I think the hon. Member will find in the neighbourhood of his own district there are many producers whose produce is purchased by the Government for seed purposes.

**Pandit K. C. Sharma:** My question is not that. I want to know whether Government has evolved any scheme for every cultivator to separate a particular area for seed purposes; or has Government done nothing of the sort?

**Shri Kidwai:** I think if every cultivator starts doing it then Government will not be asked to intervene!

**Shri T. N. Singh:** Have Government accepted in full the recommendations of the Grow More Food Committee in regard to seed production and distribution, and have they been implemented?

**Dr. P. S. Deshmukh:** Or, the whole, yes, Sir. I would not swear that every recommendation has been accepted. The hon. Member was, I think, a Member of the Committee. And most of the recommendations have been accepted.

**Shri Sarangadhar Das:** May I know whether Government are satisfied that the State Governments have enough farms and seed nurseries to spread the new strains developed by an experimental station?

**Shri Kidwai:** I have seen such farms in Orissa.

**Shri Raghavaiah:** Is the Government aware of the complaints made by the peasants' organisations in States regarding the irregularities in the distribution of seeds to the peasants and if so, what have Government done to remedy this?

**Shri Kidwai:** Such complaints are sometimes received. The Centre knows that the State Governments are concerned and we draw their attention to such complaints.

**डाक तथा तार विभाग में हिन्दी का उपयोग**

\*१०१३. श्री बलबन्त सिन्हा महता :

क्या संचरग मंत्री यह बतलाने की कृपा करेंगे :

(क) जहाँ तक हिन्दी भाषा के उपयोग का सवाल है, डाक तथा तार विभाग द्वारा की गई प्रगति ; तथा

(ख) इस वर्ष हिन्दी के प्रचार को आगे बढ़ाने के लिये सरकारी योजना ।

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The following steps have been taken to popularise the use of Hindi in the Department:—

(i) Recruits to the Indian Postal Service Class I are now required to pass a test in Hindi which has been included as a Compulsory subject in the Departmental Examination.

(ii) Hindi has been placed on par with the regional language in all Postal Circles. All fresh recruits have therefore to possess a knowledge either of regional language or of Hindi.

(iii) Instructions have been issued to see that no articles addressed in Hindi are refused for booking at any post office.

(iv) Hindi is also used on postage stamps, postcards, and inland letters.

(v) Obliterating stamps supplied to newly opened post offices are in Hindi.

(vi) Special arrangements for transmission of telegrams in Indian languages in the Devnagri script exist at about 100 places.

(vii) Greeting telegrams can also be sent in Hindi.

(viii) Telegraphic Money Orders in Hindi can be exchanged between a few cities in Uttar Pradesh and Bihar.

(ix) Registration of abbreviated telegraphic addresses in Hindi was introduced from 1-1-53.

(b) The current year is practically over. The Department has taken up *inter alia* the following steps to make Hindi more popular:—

(i) The Department is considering whether any incentives in the shape of cash rewards, issue of certificates, commendatory entries in confidential records, can be offered to the employees for learning Hindi.

(ii) The Department is also negotiating with State Governments whether they will be willing to open Hindi classes in P. and T. offices for P. and T. employees as an integral part of their plans if any, for the propagation of Hindi.

(iii) Forms used by the public are being printed in Hindi for postal Circles where Hindi is well known. In other Circles, bilingual forms will be introduced and they will be replaced ultimately by forms in Hindi.

(iv) The preparation of a Hindi Edition of the P. and T. Guide, which is used by the public as a book of reference, has been taken up. The Hindi Edition of the P. and T. Pocket Guide is already being published.

(v) Telegram forms and envelopes in Hindi are to be introduced, shortly.

I beg to apologise for the length of the reply.

**श्री बलबन्त सिन्हा महता :** क्या माननीय मंत्री यह बतलाने कि कृपा करेंगे कि सरकार अपने विभागों का हिन्दी करण कितने अरसे में कर लेगी ?

**श्री राज बहादुर :** इस के बारे में आवश्यक नियम विधान में मौजूद हैं ।